

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2218
TO BE ANSWERED ON 15.03.2017**

SABOTAGE AND TAMPERING OF RAILWAY TRACKS

**2218. SHRI JYOTIRADITYA M. SCINDIA:
SHRI KAMAL NATH:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the sabotage attempts and tampering of railway tracks have increased in the past few months;**
- (b) if so, the details of sabotage attempts and tampering of railway tracks reported during the year 2016 and derailments occurred as a result thereof;**
- (c) whether the Railways have taken any proactive steps to check/prevent such attempts of sabotage and tampering of railway tracks across the country; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)**

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 2218 BY SHRI JYOTIRADITYA M. SCINDIA AND SHRI KAMAL NATH TO BE ANSWERED IN LOK SABHA ON 15.03.2017 REGARDING SABOTAGE AND TAMPERING OF RAILWAY TRACKS

(a): Yes, Madam.

(b): During the year 2016, 51 incidents of sabotage attempts and tampering of railway track have been reported. 02 train derailments, in which sabotage is suspected, have been registered by Government Railway Police/National Investigation Agency in the year 2016.

(c) & (d): Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains and security of railway tracks, tunnels & bridges are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/Civil Police. However, Railway Protection Force (RPF) supplements the efforts of GRP by providing better protection and security of passengers & passenger area and for matters connected therewith. Proper coordination at all levels is being maintained by the Railways with Ministry of Home Affairs (MHA), Central/State Intelligence Agencies and State Police/GRP authorities for security of railway infrastructure including railway tracks and stations over Indian Railways.
